

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 05.03.2025

No. 1516 A: The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below is appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974)/ corresponding section of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Officer named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2nd Class for the District noted against her name in column no. 4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Ms. Ankita, J.M. 2 nd Class, Ara	(a) Judicial Magistrate (b) Biroul (c) Darbhanga	Darbhangha

By order of the High Court,
Sd/- P.K. Malik
Registrar General

Memo. No. 20023-20047 / Dated, Patna the 05.03.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judges, Bhojpur at Ara/ Darbhanga, for information (and communication to the officer concerned).

The officer are directed to make over charge of her office in such a way so as to join her new assignment within 21 days of notification or by 31st March, 2025, whichever is earlier.

The representations filed by the Judicial Officers for transfer to any particular station/s stand disposed of in the aforesaid terms.)

(-) For P. D. Js. concerned only.


Registrar General